

DIVISION BENCH

ITEM NO.126

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 102/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th November, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S PEEKAY BUILDERS PVT LTD & ANR.
UNDER SECTION	271/272 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amit Gupta, PCS with *: For the Petitioner*
Sh. Salabh Singh, Adv.

Sh. Rishabh Govila, Proxy for *: For the ROC*
Sh. Krishna Dev Vyas, Adv.

ORDER

- 1.** Ld. Proxy Counsel, Sh. Rishabh Govila on behalf of ROC states that the Ld. Arguing Counsel, Sh. Krishna Dev Vyas is not available today, and therefore, seeks a short adjournment.
- 2.** Ld. Counsel representing the Petitioner does not object to it, and also prays for a short adjournment.
- 3.** Let the matter be adjourned for 11th December, 2023.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

10th November, 2023

Avaneesh Kumar Singh
(Stenographer)